

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5094
ANSWERED ON:10.12.2010
SUGAR IMPORT
Balram Shri P.

Will the Minister of FINANCE be pleased to state:

- (a) the details of tariff on import of sugar into the country during the last one year, month-wise alongwith reasons for frequent revision of the import duty/policy, if any;
- (b) whether another revision is being made in the near future; and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a): Currently, raw sugar attracts nil rate of basic customs duty subject to specified conditions. Refined/white sugar also attracts nil basic customs duty. The basic customs duty on both raw sugar and refined/white sugar was reduced to nil with effect from 17.4.2009 so as to augment the availability of sugar and moderate the domestic prices of sugar. The exemption for refined sugar was applicable to imports by four specified agencies and subject to a quantity limit upto July, 2009. These conditions have been removed thereafter. The exemptions for both raw and refined /white sugar are valid till 31st December, 2010.

(b): No, Sir. There is no proposal under consideration.

(c): Does not arise in view of (b) above.